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से निबटाने के लिये रीजनल सेटलमैंट कमिश्नर १०५—एल माडल टाउन, रोहतक के पात अजियां भेजी थीं; ग्रौर

(ख) इच ग्रजियों पर क्या कार्यवाही की गर्ड?

†[Applications submitted by displaced persons of Mandsaur district,

324. SHRI V. M. CHORDIA: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

- (a) the number of displaced persons of Mandsaur district in Madhya Pradesh who submitted their applications for finalisation of their rural land claims to the Regional Settlement Commissioner at 105-L Model Town, Rohtak, during the period from 1st January, 1962 to 15th October, 1962; and
- (b) the action taken on these applications?

निर्माण, ग्रावास ग्रीर पुनर्वास पंची
(श्री मेहरचन्द खन्ना): (क) विस्थापित
व्यक्ति (मुग्रावजा तथा पुनर्वास) नियमावली
[डिस्प्लेस्ड परसन्स (कम्पैसेशन ऍड रिहैविलिटेशन [हल्स] १९४४ के नियम ६७
के ग्रधीन पुनर्वास ग्रनुदान दिये जाने के
लिए १५ ग्रावेदन प्राप्त हुए थे।

(ख) भाठ भावेदन निपटाये जा चुके है भीर बाकी पर कार्रवाई हो रही है।

†[THE MINISTER OF WORKS, HOUSING AND REHABILITATION (SHRI MEHR CHAND KHANNA): (a) 15 applications were received for payment of rehabilitation grant under Rule 97 of the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

(b) Eight applications have already been disposed of and the remaining are under process.]

Non-registered Medical Practitioners in Tripura

325. SHRI T. M. DASGUPTA: Will the Minister of HEALTH be pleased to state:

- (a) whether Government have received any representation from the All-Tripura Non-registered Medical Practitioners Association, Agartala for registering the non-registered medical practitioners in Tripura who are mostly refugees; and
- (b) if so, what Government propose to do in the matter?

THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) and (b) The Tripura Administration forwarded to the Government of India a list of nonregistered medical practitioners furnished by the All-Tripura Nonregistered Medical Practitioners Association, Agartala, for considering their names for registration as medical practitioners. The Medical Council of India who were consulted in matter did not consider any of them suitable for registration as none possessed any recognised medical qualification. The Tripura Administration have been informed accordingly.

## Interview of Doctors for Short Service Commission

326. Dr. Serimati SEETA PARMA-NAND: Will the Minister of Health be pleased to state whether her Ministry made an offer to the Ministry of Defence for interviewing doctors for Short Service Commission; and whether this offer was accepted and if so, who interviewed doctors for employment under the Defence Department?

THE MINISTER OF HEALTH (DR. Sushila Nayar): Yes, but the Ministry of Defence felt that there was

<sup>†[ ]</sup> English translation.